COMPARATIVE TABLE

VOLUME 1

EXISTING	PROPOSED
Chapter 1, Part A	Chapter 1
Rules 1 and 2	Rule 1 with some changes
Rule 3	Rule 2 with some addition
Rule 4	Rule 3 with some changes
Rule 5	Rule 4 with some changes
Rule 6	Rule 5 with substantial changes

Chapter 1 Part B	Chapter 2
Rule 1	Rule 1 with some changes
Rule 2	Rules 2 to 4 (completely changed procedure)
Rules 3 and 4	Rule 5 (Completely overhauled)
Rule 5	Rule 6 with some omissions.
Rule 6	Rule 7 with minor addition
Rule 7 (a & b)	Omitted
Rule 7(c)	Rule 8 with necessary changes
Rule 8	Rule 9
Rule 9	Omitted
Rule 10	Rule 10 with minor and clerical change.
Rule 11	Rule 2 (vi) with minor clerical changes. New provisions of check list of objections at the filing stage.

Chapter 1 Part C	Chapter 3
Rule 1	Rule 1 with some additions
Rule 2	Omitted
Rule 3(a)	Omitted
Rule 3(b)	Rule 2
Rule 4	Rule 3
Rule 5	Rule 4

Rule 6	Rule 5 with changes
Rules 7 & 8	Omitted
Rule 9	Rule 6 with changes and some omission
Rule 10	Rule 7
Rules 11 and 12	Omitted
Rules 13 to 16	Omitted
	Rule 8 (New Rule)

Chapter 1 Part D	Chapter 4
Rules 1 to 5	Rule 1 with changes
Rule 6	Rule 2 with some changes
Rule 7 and Volume 4, Chapter 7	Rules 3 to 17 (completely overhauled)

Chapter 1 Part E	Chapter 5
Rule 1	Rule 1 with some changes
Rule 2	Rule 2 with some changes
Rule 4	Rule 3 with some changes
Rule 3	Rule 4 with some changes
Rule 5	Rule 5 with some changes
Rule 6	Omitted

Chapter 1 Part F	Chapter 6
	Rule 1 (New Rule)
Rule 1	Rule 2 with some changes
Rule 2	Rule 3
Rules 3 & 4	Rule 4
Rule 5	Rule 5
Rule 6	Rule 6
Rule 7	Rule 7
Rule 8	Rule 8
Rule 9	Rule 9

Rule 10	Rule 10 with some omissions
Rule 11	Omitted
Rule 12	Rule 11
Rule 13	Rule 12 with minor changes
Rule 14	Rule 13
Rule 15	Rule 14
	Rule 15 (new rule)

Chapter 1 Part G	Chapter 7
Rule 1	Omitted
Rule 2(i)	Rule 1 with minor changes
Rule 2(ii)	Rule 2 with minor changes
Rule 3	Rule 3 with some omissions
Rules 4 to 10	Rules 4 to 10
Rule 11	Rule 11 with minor changes
Rules 12 to 15	Rules 12 to 15
Rule 16	Rule 16 with minor changes
Rules 17 to 20	Rules 17 to 20
Rule 21	Rule 21 with minor omissions

Chapter 1 Part H	Chapter 8
Rule 1	Rule 1 with some addition
Rule 2	Rule 2
Rule 3	Rule 3 with addition
Rule 4	Rule 4 with addition
Rule 5	Rule 5
Rule 6	Rule 6 with minor change
Rule 7	Rule 7 with minor addition
Rule 8	Rule 8 with minor addition
Rule 9	Rule 9 with changes/additions
Rule 10	Rule 10 with additions

Rule 11	Rule 11
Rule 12	Rule 12 with minor change
Rule 13	Rule 13 with some additions
Rule 14	Rule 14
Rule 15	Rule 15 with some additions
Rule 16	Rule 16
Rule 17	Rule 17
Rule 18	Rule 18 with minor change

Chapter 1 Part J	Chapter 9
Rule 1	Rule 1 with some change.
Rule 2	Substituted by completely new rule 2.
Rule 3	Rule 3 with some changes
Rule 4	Omitted
Rule 5 and 6	Rule 4 with minor change
Rule 7	Rule 5
Rule 8	Omitted
Rule 9	Rule 6

Chapter 1 Part K	Chapter 10
Rule 1	Rule 1
Rule 2	Rule 2 with some additions and omissions
Rule 3	Rule 3with some omissions
Rule 4	Omitted
Rule 5	Omitted
Rule 6	Rule 4 with clerical correction
Rule 7	Rule 5
Rule 8	Rule 6 with some change
Rule 9	Rule 7 with some additions, change & omissions
Rule 10	Omitted
Rule 11	Rule 8 with clerical change

Chapter 1 Part L	Chapter 11
Heading (a)	Rule 1 with minor change
Rules 1 and 2	
Rules 3 and 4	Rule 2 with additions
Heading (b)	Rule 3 (completely changed)
Heading (c)	Rule 4 (Substantially changed)
Heading (d)	Rule 5 with minor omissions
Heading (e)	Rule 6 with some additions

Chapter 1 Part M	Chapter 12
Heading (a)	Heading (a)
Rule 1	Rule 1 with some additions
Rule 2 (a)	Rules 2 and 3 with minor clerical change
Rule 2(b)	omitted
Rule 3	omitted
Rule 4	Rule 4 with minor addition
Rule 5	Rule 5 with some addition
Heading (b)	Heading (b)
Rules 1 to 6	Rules 6 to 11 with minor clerical changes
Rule 7	Rule 12 with minor changes
Rule 8	Rule 13
Rule 9	Omitted
Rule 10	Rule 14 (i)
Rule 11	Rule 14 (ii) with changes/omissions
Rule 12	Rule 15
Heading (c)	Heading (c)
Rule 1	Rule 16 with substantial changes
Rules 2 and 3	Rules 17 and 18 with minor /clerical changes
Heading (d)	Heading (d)
Rules 1 to 8	Rules 19 to 26 with minor/clerical changes
Rule 9	Rule 27 with some additions

Rule 10	Rule 28
Heading (e)	Heading (e)
Rule 1	Rule 29 with some additions
Rule 2	Rule 30 with some additions & omissions
Rule 3	Rule 31 with minor changes
Rule 4	Rule 32 with some additions
Heading (f)	Heading (f)
Rule 1	Rule 33 with some additions
Rule 2	Rule 34 with minor clerical change
Rule 3	Rule 35
Rule 4	Rule 36 with minor change.
Heading (g)	Heading (g)
Rule 1	Rule 37 with minor /clerical change
Rule 2	Omitted
Heading (h)	Heading (h)
Rules 1 to 4	Rules 38 to 41
Heading (i)	Heading (i)
Rule 1	Rule 42 with some omissions.
Rule 2	Rule 43 with some changes/omissions
Rule 3	Rule 44 with minor changes/omissions
Rule 4	Rule 45 (Instructions of Financial Commissioners omitted)- Note added
	Heading (j) Rule 46- New addition
Chapter-7	Heading (k) Rule 47-completely changed.
	Heading (1)-Rule-48-New addition

Chapter 1 Part N	Chapter 13
General remarks	Rule 1 (general remarks) with minor clerical changes.
Headings I, II and III	Rules 2 and 3-completely changed
Part O and Part P (Alternative Disputes Resolution Rules 2003, Mediation & Conciliation Rules, and Punjab and Haryana High Court Case Flow Management Rules, 2007)	To be annexed as appendices or to be compiled in separate volume

Chapter-2 Part A	Chapter-14
Rules 1 to 4	Rule 1 with changes/omissions.
Rules 5, 6 and 7	Omitted
Chapter-2 Part B	Chapter-14
Rule 1	Rule 2(a) with changes
Rule 2	Rule 2(b) with minor changes
Rules 3 and 7	Rule 2(c) and (e) with changes
Rules 4 to 6	Omitted
	Rule 2(d)- New Rule
	Rule 3 - New Rule

Chapter-3 Part A	Chapter-15
Rule 1	Rule 1 with certain changes
Rule 2	Omitted
Rules 3 to 6	Rule 5 with changes/omissions
Rule 7	Omitted
Rule 8	Omitted
Rules 9 and 10	Rule 3 with certain modifications
	Rule 2-New Rule
Chapter-3 Part B	Chapter-15
Rule 1	Rule 4(a) with certain modifications
Rule 3	Rule 4(b) with certain modifications
Rules 2, 4 and 5	Omitted
Chapter-3 Part C	Omitted (Uploaded on High Court website)
Chapter-3 Part D	Omitted (Uploaded on High Court website)

Chapter-4	Chapter-16
Part-A	Omitted
Parts-B and C	Rule 4
Part B-1	Rule 3
Part D	Rule 5
Scheme of 2003	Rule 2
	Rule 1- New Rule

Chapter-5	Chapter-17
Part A	
Rules 1 to 5	Rule 1 (a) with changes/omissions
Rule 6	Omitted

Rules 7, 8, 10 and 11	Rule 1 (b) with changes/omissions
Rule 9	Omitted
Rule 12	Rule 1 (c) with some omission
Rule 13	Rule 1 (d) with changes/omissions
Part B	Omitted
Part C	Rule 2 with changes/omissions
Part-D	Omitted
Part-E	Rule 3

Chapter-6 Part A	Chapter-18
Rules 1 to 7 and Appendix	Rule 1 with changes/omissions
Part B	Rule 2
Part C	Omitted
Chapter-7	Rule 47 of Chapter-12 - completely changed.

Chapter-8	Chapter-19
	Rule 1-New Rule
Rules 1, 2 and 6	Rule 5 with changes/omissions
Rule 3	Rule 2 with changes/additions
Rule 4	Omitted
Rule 5	Rule 4 with major modifications
Rule 7	Rule 3 with modifications
Rule 8	Rule 6

Chapter-9	Chapter-20
Rules 1 and 2	Rule 1 with certain modifications
Rule 3	Rule 2 with modifications
Rule 4	Rule 3 with major changes
Rule 5	Rule 4 and Rule 5

Chapter-10 Part A	Chapter-21
Rule 1	Rule 1 with certain modifications
Rule 2	Rule 2 with certain modifications
Rule 3	Rule 3 with certain modifications
Rule 5	Rule 4 with major modifications
Rule 4	Rule 5 with certain modifications
Rule 6	Omitted

Chapter-10 Part B	Chapter-21
Rule 5	Rule 6 with certain modifications
Rule 2	Rule 7 with major modifications
	Rule 8 (new Rule)
Rules 1, 3 and 4	Omitted
Rules 6 and 7	Rule 3 with certain modifications/omissions
Chapter-10 Part C	
Rules 1 to 6	Rule 9 with major changes/omissions
Chapter-10 Part-D	This entire Part has been reframed as Rule 10
	and Rule 11.
Chapter-10 Part-E	This entire Part has been reframed as Rule 12
Chapter-10 Part-F	Rule 13 with certain changes.
	Rule 14 (new Rule)

Chapter-11 Part A	Chapter-22
Rules 1, 4 and 5	Rule 1 with major changes/omissions
Rule 2	Rule 2 with major changes/omissions
Rule 3	Rule 3 with major changes/omissions
Rule 6	Rule 4 with certain changes
Rule 7	Omitted
Rule 8	Rule 5 with minor change
Rule 9	Omitted
Rule 10	Rule 6 with minor change
Rules 11 and 12	Omitted
Rules 13 and 14	Rule 7 with certain changes
Rules 15, 16, 17 and 18	Omitted
Schedule	Omitted
Chapter-11 Part B	Chapter-22
Rules 1 to 11	Rule 8 with major changes/omissions
Chapter-11 Part C	Chapter-22
Rules 1 to 7	Rule 9 with major changes/omissions
Chapter-11 Part D	Chapter-22
Rules 1 to 16	Rule 10 with major changes/omissions
	Rule 11 (new Rule)

Chapter-12 Part A	Chapter-23
Rule 1	Rule 2 with minor change/omission
Rule 2	Rule 1 with major modifications
Rule 3	Omitted
Rule 4 and Rule 5	Rule 3 with certain changes

Rule 6	Rule 4 (ii)
Rule 7	Rule 5 with minor modifications
Chapter-12 Part B	Chapter-23
Rules 1 and 2	Omitted
Rule 3	Rule 6 with minor modification
Rules 4 and 5	Rule 7 with modifications
Rule 6	Rule 8 with minor modification
Rule 7	Rule 9 with modifications
Chapter-12 Part C	Chapter-23
Rules 1 to 4	Rule 10 with major additions/omissions
Rule 5	Rule 4(i) and (iii) – with minor change
Rule 6	Rule 4 (iv) with modification
Rule 7	Omitted
Chapter-12 Part D	Chapter-23
Rule 1	Rule 11 with modifications
Rule 2	Rule 12 with modifications
Rule 3	Omitted
Chapter-12 Part E	Chapter-23
Rule 1	Rule 13 with modifications
Rules 2 and 3	Rule 14 with modifications
Rule 4	Rule 15 with modifications
Rule 5	Omitted
Rule 6	Rule 16 with modifications
Rules 7 and 8	Rule 17 with modifications
Rule 9	Rule 18 with modifications
Rule 10	Rule 19 with modifications
Rule 11	Rule 20 with modifications
Rule 12	Rule 21 with modifications
Rule 13	Rule 22 with modifications
Rule 14	Rule 23 with modifications
Chapter-12 Part F	Chapter-23
Rules 1 to 6	Rule 24 with certain changes/omissions
Chapter-12 Part G	Rule 25 with modifications
Chapter-12 Part H	Chapter-23
Rule 1	Rule 26 with modifications
Rules 2, 3 and 5	Rule 27 with modifications
Rule 4	Rule 28 with minor change
Rule 6	Rule 29 with modifications
Rule 7	Rule 30 with major modifications
Rules 8, 9 and 10	Rule 31 with modifications

Chapter-12 Part-J	Chapter-23
Rules 1, 2, 3	Rule 32 with modifications
Chapter-12 Part-K	Chapter-23
Rule 1	Rule 33 with modifications
Rule 2	Rule 34 with minor modification
Rule 3	Omitted
Rules 4 and 5	Rule 35 with minor modification
Rule 6	Rule 36
Rules 7 and 8	Rule 37
Rule 9	Rule 38
Rule 10	Rule 39
Rule 11	Rule 40 with minor modification
Rule 12	Rule 41 with modification
Chapter-12 Part L	Chapter-23
Rule 1	Rule 42 with modification
Rule 2	Rule 43 with modification
Rule 3	Rule 44 with modifications
Rule 4	Rule 45 with modifications
Rule 5	Rule 46 with modification
Rule 6	Rule 47 with modification
Rule 7	Rule 48 with modification
Rule 8	Rule 49 with modifications
Rules 9 and 10	Rule 50 with modifications
Rule11	Omitted
Rule 12	Rule 51 with modifications
Rule 13	Omitted
Rules 14 and 15	Rule 52 with modifications
Rule 16	Rule 53 with modifications
Rule 17	Rule 54 with modification
Rules 18 and 19	Rule 55 with minor modification
Rule 20	Rule 56 with minor modification
Rule 21	Rule 57 with modifications
Rule 22	Rule 58 with modifications
Rule 23	Rule 59 with minor modification
Rule 24	Rule 60 with modifications/omissions
Rule 25	Rule 61 with minor modification
Rule 26	Omitted
Chapter-12 Part-M	Chapter-23
Rule 1	Rule 62 with minor modification
Rules 2 and 3	Rule 63 with minor modification

Rules 4 to 6	Omitted
Rule 7	Rule 64 with minor modification
Chapter-12 Part N	Chapter-23
Rules 1 to 4	Rule 65 with modifications
Chapter-12 Part-O	Omitted
Chapter-12 Part-P	Chapter-23
Rules 1to 9	Rule 66 with minor modifications/omissions
Chapter-12 Part-Q	Chapter-23
Rule 1	Rule 67 with modifications
Rule 2	Omitted
Rule 3	Rule 68 with modifications
Chapter-12 Part-R	Chapter-23
Rules 1, 2, 3 and 4	Rule 69 with minor modification
Chapter-12 Part-S	Chapter-23
Rules 1 to 7	Rule 70 with modifications
Chapter-12 Part-T	Chapter-23
Rules 1 to 5	Rule 71 with modifications
	Rules 72 to 75 – (New Rules)

Chapter-13	Chapter-24
Rule 1	Rule 1 with certain changes
Rule 2, Rule 3 and Part Rule 4	Rule 2 with minor changes
Part-Rule 4 and Rule 5	Rule 3 with minor changes
Rule 6	Rule 4 with minor changes
Rules 7 and 8	Omitted
Rule 9	Rule 5 with modifications
Rules 10 and 11	Rule 6 with minor modifications.

Chapter 14 Part A	Chapter-25
	Rule 1 (new Rule)
Rule 1	Rule 2 with substantial modifications
Rules 2 and 3	Rule 3 with major modifications.
Rule 4	Omitted
Rule 5	Rule 4 with major modifications
Rule 6	Rule 5 with minor modification
Rule 7	Rule 6 with minor modification
Rule 8	Rule 7 with modification
Chapter 14 Part B	Chapter-25
Rule 1	Rule 8 with major changes
Rule 2	Rule 9 with major changes

Rule 3	Omitted
Rule 4	Rule 10 with some changes
Rules 5 and 6	Omitted
Rule 7	Rule 11 with changes
Rules 8, 9 and 13	Rule 12-with major changes/omissions
Rule 10	Rule 13 with modifications
Rules 11 and 12	Omitted
	Rule 14 (New Rule)
Rule 14	Rule 15 with substantial modifications
Rule 15	Rule 16 with substantial changes
Rules 16 to 20	Rule 17 with modifications
Rules 21 to 25	Rule 18 with modifications
Rule 26	Rule 19 with modifications
Rule 27	Omitted
Rule 28	Rule 20 with minor modification
Chapter-14 Part C	Chapter-25
Rules 1 to 4	Rule 21 with modifications
Chapter-14 Part D	Chapter-25
Rules 1 to 11	Rule 22 with modifications
Chapter-14 Part E	Chapter-25
Rules 1 to 6	Rule 23 with modifications.

Chapter-15	Chapter-26
Rules 1, 2, 4 and 6	Rule 1 with modifications
Rules 3, 8 and 15	Rule 2 with minor modification
Rule 5	Rule 3 with modifications
Rule 7	Omitted
Rule 9	Rule 4 with minor modification
Rules 10, 11, 12, 13and 14	Rule 5 with minor modifications
Rule 16	Rule 6 with minor change
Rule 17	Rule 7 with minor modification
Rule 18	Omitted

Chapter-16	Chapter-27
Part-A	Rule I with minor changes
Chapter-16 Part B	Chapter-27
Rule 1	Rule II (1) with major changes
Rule 1A	Rule II (2) with modifications
Rule 1B	Rule II (10) (iii)
Rule 1C	Omitted

Rule 1D	Rule II (10) (iv) with modification
Rule 2	Rule II (3) with modifications
Rule 2 (a)	Rule II (4) with major modifications
Rule 2(b)	Rule II (5) with major modifications
Rule 3	Rule II (6) with modifications
Rule 4	Rule II (7) with minor modifications
Rule 5	Rule II (8) with minor modifications
Rule 9	Rule II (9) with minor modification
	Rule II (10) (ii) (new Rule)
Rule 6 and Rule 7	Rule II (11) with minor modifications
Rule 8	Already deleted
Rule 10 and Rule 11	Rule II (12) with modifications
Rule 12 and Rule 14	Rule II (13) with modifications
Rule 13	Omitted
Rule 15	Rule II (14) and 17 with modifications
Rules 16, 17 and 17A and Notes below Rule	Rule II (15) with major changes
19	
Rule 18	Omitted
Rule 19	Rule II (16) with modifications
Chapter-16 Part-C	Chapter-27
Rule 1	Rule II (10) (i) with modifications
Rule 2	Omitted

Chapter-17-Part-A	Chapter-28
Rule 1	Rule 11 with minor modifications
Rule 2	Rule 8(vi) with minor modifications
Rule 3 and Rule 4	Rule 12 with modifications
Rule 5	Rule 33 with minor modifications
Form-I	Form B with modifications
Form-II	Form-C with modifications
Chapter-17 Part-B	Chapter-28
	Rule 1 (new)
Definitions	Rule 2 with certain modifications.
Rule 1	Rule 3 with minor modifications
Rule 2	Rule 4 with minor modifications
Rule 3	Rule 7 (b) (i) with minor change
Rule 4	Rule 5 with modification/omissions
Rule 5	Rule 7 (a) (v) and 8 (iv) with changes
	Rule 6 (new Rule)
	Rule 7 (substantially new Rule)

	Rule 8 (substantially new Rule)
Rule 6	Rule 9 with modifications
Rule 7	Rule 10 with major modifications
Rule 8	Rule 13 with modifications
Rule 9	Rule 14 with minor modification
Rule 10	Rule 15 with minor modifications
Rule 13	Rule 16
Rule 11	Rule 17 with minor modifications
Rule 12	Rule 18 with modifications
Rule 12 A	Rule 19 with minor modifications
Rule 14	Rule 20
Rule 15	Rule 21
Rule 16	Rule 22 with minor modifications
Rules 17 and 26	Rule 23 with major modifications
Rules 18, 19(ii), 20 and 24	Rule 24 with minor changes
Rule 19(i)	Rule 25 with modifications
Rule 21	Rule 26 with modifications
Rule 22	Rule 31 with modifications
Rule 23	Rule 27 with modifications
Rule 24 A	Omitted
Rule 25	Already deleted
Rule 27	Rule 28 with minor modifications
Rules 28, 29, 30, 31, 32 and 33	Rule 29 with modifications.
Rule 34	Rule 30 with modifications
Rules 35, 36 and 37	Rule 32 with modifications
Form-A	Form A with modifications
Form-B	Form-D
Schedule	Schedule with major changes

Chapter-18	Chapter-29
Part A, Part B and Part C (Service Rules of Subordinate Courts Establishments of Punjab, Haryana and Chandigarh respectively)	Note (These Rules may be compiled in a separate Volume alongwith all other rules or merely uploaded on High Court website or may as such be incorporated in this Chapter)
Chapter-18 Part-D	Chapter-29
Rules 1 and 2	Rule 1 with changes
Rule 3	Rule 2 with some changes
Rule 4	Rule 3 with some change
Chapter-18 Part-E	Chapter-29
Rule 1	Rule 4
Rule 2	Rule 5 with modifications
Rule 3	Omitted

Rule 4	Rule 6 with minor change
Rule 5	Omitted

Chapter-19	Omitted
Chapters-20 to 22	Note (The Notifications/Rules contained in
	these existing chapters may be compiled in a
	separate Volume alongiwth all other
	Rules/Notifications or merely uploaded on
	High Court website or may as such be
	incorporated as Chapters 30 to 32 in this
	proposed revised Volume).